

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2024/ 30

Date: 19/01/2024

Upon declaring successful in the recruitment to the post of Junior Personal Assistant, Ms. Mamta (Roll No. 354475) was asked to remain present for verification of documents on 06.01.2024 but She communicated through Email dated 04.01.2024 that she is unable to join in Rajasthan High Court on the post of Junior Personal Assistant.

Therefore, candidature of Ms. Mamta (Roll No. 354475) for appointment to the post of Junior Personal Assistant is hereby canceled with immediate effect.

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)06/2022/ 19/

Date: 19/01/2024

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned
6. Personal file.


REGISTRAR (ADMN.)